

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

16. CA 1192/2020  
CA 328/2021  
CA 209/2021  
CA 102/2021  
CA 225/2023  
IN  
CP 3638(MB)2018

CORAM: SHRI. H.V.SUBBA RAO, MEMBER (J)  
MS. ANU JAGMOHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **05.06.2023**

NAME OF THE PARTIES: Union of India

V/s

Infrastructure Leasing & Financial Services Ltd

SECTION 241-242 OF COMPANIES ACT, 2013

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**ORDER**

Adv. Savani Gupte a/w Adv. Fatima Fermamdes o/b Samavd Partners,  
counsel appearing for the Applicant - Yes Bank/ J.C. Flower Ms. Jyoti Sinha,  
Harsh Salgia i/b Khaitan & co., counsel appearing for the Applicant in C.A.  
3280/2021, Gaurav Jaiswal, company prosecutor UOI, Mr. Animsh Bisht,  
a/w Ms. Drishti Das, Ms. Roma Bhojani counsel appearing for the applicant  
in C.A. 1192/2020, 209/2021, 225/2023, Shruti Singhi i/b Adv. Akash  
Menon counsel appearing for the Successful Resolution Professional in  
209/2021 are present.

**C.A. 1192/2020 C.A. 328/2021**

Heard the submissions on both sides and the **order is Reserved.**

The applicant in C.A. 1192/2020 is hereby directed to give the copy of the application along with enclosures to the counsel appearing for the applicant in C.A.102/2021.

List this matter on **24.07.2023**.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)  
//SKS//

Sd/-  
H.V.SUBBA RAO  
Member (Judicial)